

Jitendra Kumar

DECLARATION OF ASSETS & LIABILITIES BY
MEMBER OF BIHAR VIDHAN SABHA

I, Jitendra Kumar, son of Late Ayodhya Pd., age 41 Vill+ Dheraupur
Patna Distt. Nalanda (Bihar) give hereinbelow the details of the assets (immovable,
 Movable, bank balance, etc) of my self & my wife.
 Inherited ancestral agricultural, non & agricultural land, residential building at -----
 are also given below.

A Details of Immovable assets as on 09.10 **2013**

S. No.	DESCRIPTION	SELF	WIFE	Dependent
(i)	Cash			
(ii)	Deposits in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, ----- SBI Vidhan Sabha, Patna M.B. Gramin Bank, ----- State Bank Of India, ----- Bonds debentures & Shares in Companies, Mutual Fund	07 Lacs Nil 100 share with Rs 25,000/-		
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life LIC	X X 08 Lacs		
	Lic Bajaj alinze	X		
(iv)	Moter Vehicles	Tata Safari 2007 Model 03 Lacs		
(v)	Jewellery (Details of Weight & Value)	170 gr Gold 100 " Silver 05 Lacs	500 gr Gold 200 " Silver 14 Lacs	
(vi)	Revolver	One		
	Rifle	One		
(vii)	Other Assets, such as values of claims/interest	X		

PATNA

Jitendra Kumar
 Sign. 9/10/2013

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B. Details of Immovable assets as on 09.10 2013

S.No.	DESCRIPTION	SELF	WIFE	Dependent
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	पुर्वाही बसपट्टा 24211-10 2, 410 2 अड्डा 32 बी० 09 लाख		
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value	1. दलौर 42-11 2. अड्डा 3. 2011 दलौर विहार 21015 12 अड्डा 3. मुंडा - 6 अड्डा 4. अड्डा - 19 बी० 5. 42-11 - 1 1/4 अड्डा 6. 21015 - 1/2 अड्डा 50 लाख		
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) number (s) Extent (Total measurement) Current market value	1. अमरेश, विहार 21015 नार्ड नं-19 2. दलौर 42-11 विहार 21015 नार्ड नं-20 50 लाख		
(iv)	House/Apartments etc. Location: ----- Survey number(s) Extent (Total measurement) Current market value ----- -----	X X X		
(v)	Others			

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J. S. K. K.
Sign. 9/10/2013

I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues: as on dated 9/10/ 2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)		
(a) (i)	Loans from Banks:	K.C.C. Loan from N.C.C. Bank Asthaur 25,000/-	
(ii)	Loans from financial institutions	X	
(iii)	Government dues:-	X	
	(a) Bihar Vidhan Sabha	X	
	(b) Telephone Office, Patna	X	
	Others	X	
(b) (i)	Income Tax including surcharge (Also indicate the assessment year upto which income Tax Return filed. Give also Permanent Account Number (PAN))	X	
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	X	
(iii)	Sales Tax (Only in case of proprietary business)	X	
(iv)	Property Tax	X	

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J. S. Kumar
9/10/2013
Sign.